

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

**101. C.P.(IB)-1052(MB)/2023**

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Mobile Constructions Private Limited  
V/s.  
BJIRD Exim Private Limited..

**Appearance**

For Petitioner : Adv. Ashish Pyasi a/w Anjali Shalni, Adv. Aditya  
Krishnan i/b Aandu Legal

For Respondent : Adv. Rishi Bindra i/b. Rizwan Merchant &  
Associates

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Written Submissions tendered by the parties and matter is reserved for  
order.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

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*Sd-*

LAKSHMI GURUNG  
Member (Judicial)